

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.3826/2015

New Delhi this the 3rd November, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Sh. Jaibir Singh S/o Sh.Sh. Mukhtar Singh
R/o Village & P.O. Birdhana,
Tehsil & Distt. Jhajjar, Haryana. ...Applicant

(By Advocate: Shri Rajesh Dhankhar)

VERSUS

1. Union of India,
Through its Secretary
Ministry of Sports, New Delhi.
2. The Assistant Director (Rectt.)
Government of India,
Ministry of Home Affairs (GD),
Sashastra Seema Bal, Block No.V,
R.K.Puram, New Delhi-110006.
3. Regional Director (NR)
State Selection Board,
Block No.12, CGO Complex,
Lodhi Road, New Delhi. ...Respondents.

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the applicant seeks leave & permission to withdraw the present O.A., with liberty to file fresh proceedings before the appropriate forum. Allowed. Therefore, the O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)

(Sudhir Kumar)

Member (J)

/kdr/

Member (A)